

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 311 of 2013 &
I.A. No. 404 of 2013**

Dated : 17th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Madhya Gujarat Vij Co. Ltd.

.... Appellant(s)

Versus

Yash Co-operative Housing Society Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

ORDER

The learned counsel for the Appellant is filing affidavit of service today.

Nobody has represented on behalf of the Respondents.

Post the matter on **07.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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